

ORISSA ACT 17 OF 1975

***THE RAILWAY PROTECTION (ORISSA REPEALING)
ACT, 1975**

[Received the assent of the Governor on the 14th March 1975,
first published in an extraordinary issue of the Orissa Gazette,
dated the 24th March 1975]

AN ACT TO REPEAL THE RAILWAY PROTECTION ACT, 1886

BE it enacted by the Legislature of the State of Orissa in
the Twenty-sixth Year of the Republic of India, as follows:—

Short title 1. This Act may be called the Railway Protection (Orissa
Repealing) Act, 1975.

Repeal of
Madras Act
4 of 1886.

2. The Railway Protection Act, 1886 is hereby repealed.

Madras Act
4 of 1886.

*For the bill see *Orissa Gazette*, Extraordinary, dated the 10th December, 1974 (No. 1934).